

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 264 OF 2018

Dated: 18th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Rattan India Power Limited

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. Anup Jain for R-2

ORDER

The learned counsel for the appearing parties submitted that, pleadings in the instant appeal are completed and the matter may kindly be listed for hearing.

Submissions made by the learned counsel for the appearing parties, as stated supra, are placed on record.

List the matter for hearing on **05.03.2019**, as requested and agreed by the learned counsel for the appearing parties.

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

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